

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 17th July, 2017
Time : 10:30 AM

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 401/2017 (M.A. No. 757/2017)	Green Earth Vs. State of Haryana & Ors.	Mr. Naresh Bhardwaj & Mr. Sushil Kumar, Applicant in person
AFTER NOTICE			
2.	Original Application No. 260/2017	Kiran Singh Vs. Union of India & Ors.	Mr. Vinay Sharma, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for R-1
3.	Original Application No. 340/2017	Varun Sheokand & Anr. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant
4.	Original Application No. 359/2017	Khushi Sewa Sanstha Vs. Delhi Development Authority & Anr.	Mr. Alamgir & Mohd. Shadan, Advs. for Applicant
5.	Original Application No. 365/2017	G. D. Goenka Public School Vs. South Delhi Municipal Corporation & Anr.	Mr. Raj Panjwani, Sr. Adv. with Mr. Bijender Singh, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
6.	Original Application No. 489/2014 (M.A.No.803/2014 & M.A. No. 934/2015)	Indian Institute of Sustainable Development Vs. U.O.I & Ors.	Mr. Gaurav Kumar Bansal & Mr. Sudeep Dey, Advs. for the Applicant Mr. Rahul Pratap, Adv. for R-1 Mr. Raman Yadav, Adv. for State of UP Mr. Jogy Scaria, Adv. for R-5 & 11 Mr. R. Rakesh Sharma, Adv. for State of TN Mr. Sovmyajit Pavi, Adv. for R-14 Mr. Guntur Prabhakar, Adv. for R-15 Mr. Rahul Verma, Adv. for R-17 Ms. Kankana Arundhara, Adv. for R-18 Mr. Devraj Ashok, Adv. for Karnataka Ms. Aprajita Mukherjee, Adv. for R-19 Mr. Pulkit Prakash, Adv. for State of Mizoram Mr. Anil Shrivastava, Adv. for State of AP Mr. Suryanarayan Singh, Adv. for State of HP Mr. Sapam Biswajit Meitei, Adv. for Manipur Ms. Ruchira Gupta, Adv. for State of Goa Ms. Deepika Ghatowar, Adv. for Uttarakhand Mr. Rahul Verma, Adv. for state of Jharkhand Mr. Ravi Kant, Adv. for State of Mizoram Mr. Gopal Singh, Adv. for State of Tripura Mr. Edward Belho, Adv. for State of Nagaland Mr. G. Prakash, Adv. for State of Kerala
7.	Original Application No. 613/2016	Ram Niwas Goel Vs. Commissioner, East Delhi Municipal Corporation	Ms. Divya Sharma, Adv. Mr. Sanjay Upadhyay, Adv. (Amicus Curiae) Mr. Balendu Shekhar, Adv. for EDMC Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajiv Bansal, Adv. for DDA Mr. Rajeev Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA

8.	Original Application No. 98/2017	Charvi Mehra & Anr. Vs. Residents of A-108, Paryavaran Complex & Ors.	Mr. Charvi Mehra & Mr. Krishika Mehra, Applicant in person Mr. Praveen, Adv. for R-1 to 6 Mr. Tarunvir Singh Khehar, Adv. with Mr. Dinesh Jindal, LO for DPCC Ms. Puja Kalra, Adv. for SDMC
9.	Original Application No. 268/2017	Daljit Singh Arora Vs. East Delhi Municipal Corporation & Ors.	Mr. Sugriva Dubey, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. Mr. Balendu Shekhar, Adv. for EDMC
10.	Original Application No. 383/2017	Dharambir Malik Vs. HDFC Bank & Ors.	Mr. Anupam Raj & Mr. Aman Madan, Advs. for Applicant Mr. Sharique Hussain, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for HSPCB Mr. Divya Prakash Pande & Mr. Krishna Kumar Singh, Advs. for MoEF
11.	M.A. No. 758/2017 IN Original Application No. 42/2016	Rajeev Rai Vs. Union of India & Ors.	Mr. Divya Prakash Pande, Adv. for MoEF Mr. Daleep Dhyani, Adv. for UPPCB Mr. Rahul Khurana, Adv. for R-5
FOR HEARING			
12.	Original Application No. 115/2017 (M.A. No. 442/2017)	Shailesh Singh Vs. Central Ground Water Board & Ors.	Mr. Sudeep Dey, Adv. with Mr. Shailesh Singh, Applicant in person Mr. Abhishek Yadav, Adv. for R-3 Mr. B. V. Niren, Adv. for R-2
13.	Appeal No. 22/2016 (M.A. No. 278/2017)	Navdeep Ohri & Ors. Vs. Union of India & Ors.	Mr. S. S. Hira, Adv. for Appellants Mr. Balendu Shekhar, Adv. for R-1 & 2 Mr. Anil Soni, AAG with Mr. Naginder Benipal, Adv. for R-3 Mr. Sanchar Anand, Adv. for R-5 Mr. Sunil Parashar, Adv. for R-6 & 7
14.	Original Application No. 77/2016	M/s Ashok Vihar Mitra Mandel Vs. The Govt. of NCT of Delhi & Ors.	Mr. S. K. Bhattacharya, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Arav Kapoor, Adv. for BSES Mr. Vivek Kumar Tandon, Adv. for R-5 Mr. Rajkumar, Adv. for CPCB Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA Mr. Sanjeev Ralli, Adv. for DPCC Ms. Puja Kalra, Adv. for North MCD Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Birja Mahapatra, Adv. for DSIISC Mr. B. V. Niren, Adv.
15.	Original Application No. 89/2016	Anil Kumar Vs. Union of India & Ors.	Mr. Amit Tiwari, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana
16.	Original Application No. 217/2016 (M.A. No. 415/2017 & M.A. No. 648/2017)	Mahesh Chandra Saxena Vs. The Ministry of Urban Development Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. B. V. Niren, Adv. for -1 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-3 Ms. Puja Kalra, Adv. for R-4 Ms. Sakshi Popli, Adv. for R-6 Mr. G. K. Pathak, Adv. for Delhi University Mr. Ajay Kaushik, Adv. Mr. Anil Aggarwal, Adv. for ASN Sr. School Mr. Devidutt Joshi, Adv. for Noticee No. 3 Mr. Rajeev Kumar, Adv. for RRPS

			Mr. Arvind Kumar, Adv. for SKV Ghitorni Mr. Kush Sharma, Adv. for DDA Mr. Manendra Mishra, Adv. Mr. Manjit Singh Guraya for D.P.S.
17.	Original Application No. 260/2016	Paryavaran Sachetak Samiti Vs. State of Uttar Pradesh & Ors.	Mr. Sandeep Singh & Mr. Sanchit Garga, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1, 2 & 5 Mr. Gaura Srivastava, Adv. for R-3 Mohd. Farhan Khan, Adv. for R-4 Mr. Mukul Singh, Adv. for R-6 Mr. Tarunvir Singh Khehar, Adv. Mr. B. V. Niren, Adv.
18.	Original Application No. 664/2016	Samaj Sewa Samiti Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-1 Mr. M. P. Shorawala, Adv. for R-2 Mr. Abhishek Yadav, Adv. for R-3, 5 & 6 Ms. Nida Khan, Adv. Mr. Manu Yadav, Adv. for R-4
19.	Original Application No. 311/2015	Devendra Singh Bholey Vs. UOI & Ors.	Mr. S. K. Dubey & Mr. Rajmangal Kumar, Adv. for Applicant Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Abhishek Yadav, Adv. for R-2, 5 & 6 Mr. Rakesh Taneja, Adv. for R-7 Ms. Antima Bazaz, Adv. for R-8 Mr. Nikhil Nayyar, Adv. for R-9 & 10 Mr. Rahul Pratap, Adv.
20.	Original Application No. 317/2015 (M.A. No. 831/2015, M.A. No. 402/2017, M.A. No. 788/2017 & M.A. No. 865/2017)	Rashid Ali Warsi Vs. UPSIDC Ltd. Ors.	Dr. Ajay Kumar & Mr. Nandlal Kumar Mishra, Adv. for the Applicant Mr. Rajesh Raina, Adv. for R-1 Mr. Pradeep Mishra & Mr. Daleep Kr. Dhyani, Adv. for R-2 & 3 Mr. Abhishek Yadav, Adv. for R-4 Mr. Shubhankar Jha, Adv. for MPPCB Mr. Rajkumar, Adv. for CPCB Mr. Ravi P. Mehrotra, Adv. for UPSIDC Mr. Ashish Batra, Adv. Mr. Pradeep Jain, Adv. Mr. Rahul Pratap, Adv. Mr. R. K. Singh, Adv.
21.	Original Application No. 318/2015	Devender Singh Vs. The Chief Secretary & Ors.	Mr. M. L. Sharma, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R-2 Mr. Vishwendra Verma, Adv. for R-4 Mr. Ashok Kumar, SI for R-11 Ms. Garima Prasad, Adv. for R-12
22.	Original Application No. 495/2014	S. Sivakumar Vs. Union of India & Ors.	Mr. T. Mohan, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu and TNPCB Mr. M.K. Subramanyam, Adv. for R-4, 6 to 9 Mr. Mohan Parasaran, Sr. Adv. along with Mr. Zoheb Hossian, Adv. for R – 5 Mr. R. Jawahar Lal, Adv. Mr. Yogeshwaran, Adv. Mr. Krisna Kumar Singh, Adv. for MoEF
23.	Appeal No. 87/2014 (M.A. No. 862/2014 to M.A. No. 864/2014, M.A. No. 1446/2016 & M.A. No. 1449/2016)	Ossie Fernandes Vs. MoEF & Ors.	Mr. T. Mohan, Adv. for Appellant Mr. Vishwendra Verma, Adv. for R – 1 Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu and TNPCB Mr. M.K. Subramanyam, Adv. for R-4, 6 to 9

			Mr. Mohan Parasaran, Sr. Adv. along with Mr. Zoheb Hossian, Adv. for R – 5 Mr. R. Jawahar, Adv. Mr. Yogeshwaran, Adv.
24.	Appeal No. 82/2014 (M.A. No. 150/2016)	Chamfab Alkalis Ltd. Vs Govt. of Puducherry & Ors.	Mr.T.R. Raja Gopalan, Sr. Adv. along with Mr. D.Ravichander, Adv. for Appellant Mr. Abhimanyu Garg, Adv. for R-1 to 3 Mr. A.K. Prasad, Adv. for CGWA Ms.Panchajanya Batra Singh,Adv. for MoEF Mr. Shiva Vijaya Kumar, Adv. Ms. Sripradha Krishnan, Adv. for PEPA Ms. Divya Prakash Pande, Adv. Mr. Krishnan Venugopal, Sr. Adv. with Mr. Pinaki Misra, Sr. Adv. with Ms. T. Archana, Adv.
25.	Appeal No. 91/2014	Chamfab Alkalis Ltd. Vs Govt. of Puducherry & Ors.	Mr.T.R. Raja Gopalan, Sr. Adv. along with Mr. D.Ravichander, Adv. for Appellant Mr. Abhimanyu Garg, Adv. for R-1 to 3 Mr. A.K. Prasad, Adv. for CGWA Ms. Panchajanya Batra Singh,Adv.for MoEF
26.	Appeal No. 89/2014	Puducherry Environment Protection Association Vs Puducherry Pollution Control Committee & Ors.	Mr. K. Vijay Kumar, Adv. for Appellant Mr. Abhimanyu Garg, Adv. for R-1, 2 & 4 Mr. T.R. Raja Gopalan, Sr. Adv. along with Mr. D.Ravichander, Adv. for R - 3 Mr. A.K. Prasad, Adv. for CGWA Ms.Panchajanya Batra Singh,Adv. for MoEF Ms. Sripradha Krishnan, Adv. for PEPA Mr. Pinaki Misra, Sr. Adv.
27.	Appeal No. 90/2014 (M.A. No. 149/2016)	Puducherry Environment Protection Association Vs Puducherry Pollution Control Committee & Ors.	Mr. K. Vijay Kumar, Adv. for Appellant Mr. Shiva Vijaya Kumar, Adv. Mr. Abhimanyu Garg, Adv. for R-1, 2 & 4 Mr. T.R. Raja Gopalan, Sr. Adv. along with Mr. D.Ravichander, Adv. for R - 3 Mr. A.K. Prasad, Adv. for CGWA Ms.Panchajanya Batra Singh,Adv. for MoEF Ms. Sripradha Krishnan, Adv. for PEPA
28.	Original Application No. 508/2014 (M.A No. 345/2015, M.A. No. 151/2016 & M.A. No. 702/2016)	Puducherry Environment Protection Association Vs Puducherry Pollution Control Committee & Ors.	Mr. K. Vijay Kumar, Adv. for Applicant Mr. Shiva Vijaya Kumar, Adv. Mr. Abhimanyu Garg, Adv. for R – 1 to 5, 7 to 9, 11 & 12 Mr. T.R. Raja Gopalan, Sr. Adv. along with Mr. D.Ravichander, Adv. for R - 6 Mr. A.K. Prasad, Adv. for CGWA Ms.Panchajanya Batra Singh,Adv. for MoEF Ms.Sripradha Krishnan, Adv. for PEPA Mr. Yogeshwaran. A, Adv.
29.	Original Application No. 56(THC)/2013 (M.A. No. 174/2017, M.A. No. 389/2017 M.A. No. 495/2017 M.A. No. 496/2017, M.A. No. 497/2017, M.A. No. 498/2017, M.A. No. 499/2017 & M.A. No. 500/2017)	Satish Kumar Vs. Union of India & Ors.	Mr. Saket Sikri, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R – 1 Mr. D. Rajeshwar Rao, Adv. for R–3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Birja Mahapatra, Adv. for DPCC Ms. Sakshi Popli, Adv. for NDMC Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr.Tarunvir Singh Khehar, Adv. for GNCTD Mr.Anil Grover, AAG & Mr. Rahul Khurana,

			Adv. for State of Haryana Mr. Ajit Kulshreshta, Adv. for R-14 Mr. Bharat Arora, Adv. Associate Law Group Mr. Vivek Jaiswal, Adv.
30.	Original Application No. 57(THC)/2013 (M.A. No. 391/2017)	Mahavir Singh Vs. Union of India & Ors.	Mr. Saket Sikri, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R – 1 Mr. D. Rajeshwar Rao, Adv. for R–3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Biraja Mahapatra, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for State of Haryana Ms. Sakshi Popli, Adv. for NDMC
31.	Original Application No. 190/2016 (M.A. No. 353/2016, M.A. No. 545/2017, M.A. No. 546/2017, M.A. No. 603/2017, M.A. No. 605/2017, M.A. No. 614/2017, M.A. No. 615/2017, M.A. No. 629/2017, M.A. NO. 709/2017 , M.A. NO. 710/2017 , M.A. NO. 711/2017 , M.A. NO. 712/2017 , M.A. NO. 713/2017 , M.A. NO. 714/2017 , M.A. NO. 715/2017 , M.A. NO. 716/2017 , M.A. NO. 717/2017, M.A. NO. 718/2017 & M.A. NO. 868/2017)	Sushil Raghav & Anr. Vs. Central Ground Water Authority & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. A. K. Prasad, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-3, 5 & 9 Mr. Taruna A. Prasad, Adv. for MoEF Mr. Pradeep Mishra, Adv. for R-4 Mr. Raman Yadav, Adv. for R-7 to 10 Mr. Rajesh Raina, Adv. for R-11 Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Ms. Pyoli & Mr. Somesh Chandra Jha, Adv. Mr. Pinaki Mishra, Sr. Adv. with Mr. Anubhav Anand Aron, Adv. M/s NULI & NULI Mr. S. A. Zaidi, Adv. Mr. Sanjeev Kumar Singh & Mr. Shighra Kumar, Adv. Mr. A. R. Takkar, Adv. Mr. Rajiv Bansal, Sr. Adv. & Mr. J. S. Chandra, Adv. for DDA Ms. Neelam Rathore, Adv.

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